

## Notice

Advocates are requested to supply copy of paper book/ interim/ final orders passed by this Hon'ble High Court alongwith status in the 10 cases mentioned in the list. below :

1. - ITR 538 of 1985
2. FAO 1049 of 2000
3. FAO 668 of 1991
4. FAO 463 of 1992
5. FAO 78-M of 1993 titled as 'Sunil Kumar Vs. Rashni.'
6. FAO 1304 of 1994
7. FAO 3629 of 2000
8. FAO 3779 of 2000
9. FAO 5073 of 2000
10. SAO 76 of 2000

for <sup>14/04/21</sup> Assistant Registrar  
Civil Revision Branch.  
(since retired)